

Declaration of Assets and Liabilities

28

Year 2022-2023

I, **Pritam Kumar** son of **Basudeo Singh** aged **44 Years** (approx), belonging to **Bihar Legislative Assembly**, service and presently working as **Office Attendant** give herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (Kanchan Kumari)	Dependant-1 (Samiksha Anand)	Dependant-2 (Srijan Anand)	Dependant-3
(i)	Cash	Rs. 15,000/-	Rs. 8,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 47,000/- (approx) in SBI, Bihar Vidhan Mandal Branch & State Bank of India	Rs. 5,500/- (approx) in Canara Bank, Mithapur	x	x	x
(iii)	Bonds, Debentures and shares in Companies	x	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-12,000/- Yearly P.P.F -6,000/- Yearly in S.B.I	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle HONDA SHINE	x	x	x	x
(vi)	Jewellery (give details of weight and value)	10 gm. gold jewellery (approx)	30 gm. gold jewellery (approx) SILVER- 250 GM	x	x	x
(vii)	Other assets, such as values of claims / interests	x	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2.484 Dismil Mauza- Nathnagar Dist-Bhagalpur	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(v)	Other (such as interest in property)	share in Ancestral property (Till date share is not defined)	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	x	x
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year-2022-2023 PAN-BXAPK9735J	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

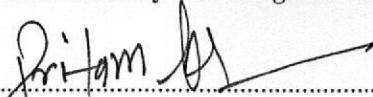
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **PRITAM KUMAR**

Place: Patna

Designation: Office Attendant

Date: 10/02/2023

Department: Bihar Legislative Assembly, patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

